

**GOVERNMENT OF NCT OF DELHI
DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT
(COORDINATION BRANCH)
2nd Floor, ISBT Complex Kashmere Gate, Delhi-110006.**

F.No.34 (06)/Coord./Misc./DWCD/24-25/ 21481-84

Date: 27 MAR 2025

To

The Deputy Secretary (Questions),
Legislative Assembly Secretariat,
Govt. of NCT of Delhi, Old Secretariat,
Delhi - 110054.

Subject: Reg. Submission of Response to Unstarred Question 248

Respected Sir/Madam,

I am directed to submit, herewith, 100 copies (01 Original & 99 photo copies) of the reply to the following Unstarred Question for your kind reference:

Unstarred Question: 248

Additionally, a soft copy of the reply is being provided in a pen-drive.

The reply has been duly approved by the Hon'ble Chief Minister, Delhi.

This issues with the approval of Secretary, DWCD.

Encl: as Above.

Sincerely,


(SYMPHONY)

Assistant Director (Coord.)

F.No.34 (06)/Coord./Misc./DWCD/24-25/ 21481-84 **Date:** 27 MAR 2025

Copy to:-

1. PS to Secretary, Department of WCD, GNCTD, for kind information please.
2. OSD to Director, WCD, GNCTD, for kind information please.
3. SO to Special Director, DWCD, GNCTD, for kind information please.
4. Guard File.


(SYMPHONY)

Assistant Director (Coord.)

विभाग का नाम - महिला एवं बाल विकास विभाग, दिल्ली सरकार

विभाग का पता- पहला तल, आई.एस. बी.टी. बिल्डिंग, कश्मीरी गेट, दिल्ली-110006

अतारंकित प्रश्न संख्या-248

दिनांक :- 28-03-2025

प्रश्नकर्ता का नाम- माननीय विधायिका सुश्री आतिशी

क्या माननीय मुख्यमंत्री यह बताने की कृपा करेंगे कि:

प्रश्न	उत्तर
क) 8 मार्च 2025 को हुई दिल्ली सरकार कैबिनेट की बैठक के दौरान दिल्ली में महिला समृद्धि योजना को लागू करने के सम्बंध में क्या कदम उठाए गए हैं;	कैबिनेट निर्णय संलग्न है।
ख) इससे जुड़ा कैबिनेट नोटिफिकेशन साझा करें;	उपरोक्तानुसार
ग) कैबिनेट के फैसले के बाद क्या महिला एवं बाल विकास विभाग ने कोई नोटिफिकेशन निकाला;	प्रस्ताव को अनुमोदन और अधिसूचना जारी करने के लिए सक्षम प्राधिकारी के समक्ष प्रस्तुत किया गया है।
घ) अगर हां तो उसे साझा करें;	उपरोक्तानुसार
ङ) क्या कैबिनेट की बैठक में 4 सदस्यों की समिति बनी है;	हाँ।
च) यदि हां, तो उस समिति की अभी तक कितनी बैठकें हुई हैं तथा इन बैठकों के मिनिट्स आफ मीटिंग साझा करें;	नहीं
छ) क्या अभी तक महिला समृद्धि योजना का लाभ उठाने के लिए पात्रता तय हुई है;	योजना के विस्तृत दिशा-निर्देशों के तैयार होने के बाद, इसे सार्वजनिक किया जाएगा।
ज) यदि हां, तो विस्तृत जानकारी दीजिए;	-
झ) क्या महिला समृद्धि योजना का रजिस्ट्रेशन शुरू हो गया है;	जैसे ही योजना को अधिसूचित किया जाएगा और योजना तथा पोर्टल के दिशा-निर्देश लागू हो जाएंगे, आवेदन पंजीकरण की प्रक्रिया शुरू की जाएगी।
ञ) यदि नहीं, तो रजिस्ट्रेशन कब तक शुरू होगा;	उपरोक्तानुसार
ट) दिल्ली में कितनी महिलाओं को इस योजना का लाभ मिलेगा;	सभी पात्र महिलाओं को लाभ दिया जायेगा।

ठ) महिला समृद्धि योजना के लिए पात्र महिलाओं को 2500 प्रतिमाह मिलना कब शुरू होगा, और	जैसे ही योजना को अधिसूचित किया जाएगा और योजना तथा पोर्टल के दिशा-निर्देश लागू हो जाएंगे, आवेदन पंजीकरण की प्रक्रिया शुरू की जाएगी।
ड) कालकाजी विधानसभा में महिला समृद्धि योजना के तहत पात्र महिलाओं को प्रतिमाह 2500 रुपये कबसे मिलना शुरू होगा?	उपरोक्तानुसार

चंचल
24/3/2025
चंचल यादव (आई.ए.एस.)

सचिव
महिला एवं बाल विकास विभाग

CONFIDENTIAL
CABINET MATTER

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
GENERAL ADMINISTRATION DEPARTMENT
(CO-ORDINATION BRANCH)
DELHI SECRETARIAT, I. P. ESTATE, NEW DELHI

CABINET MEETING No.2

CABINET DECISION NO. 3178 DATED 08.03.2025

Subject: Mahila Samriddhi Yojana (MSY) for financial benefit of Rs. 2,500/- per month to eligible women beneficiaries in National Capital Territory of Delhi.

Decision: The Council of Ministers approved the following as under:-

- a) Implementation of the scheme 'Mahila Samriddhi Yojana'.
- b) Approved allocation of Rs.5100/- Crores for the scheme in the budget.
- c) To formulate detailed guidelines and implementation, a Committee will be constituted under the chairpersonship of Hon'ble Chief Minister and three Ministers - Shri Pravesh Sahib Singh, Minister (PWD); Shri Ashish Sood, Minister (Home) and Shri Kapil Mishra, Minister (Law).
- d) Portal to be made ready at the earliest possible for online registration.

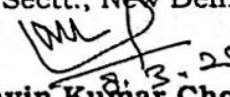
-Sd/-

(Dharmendra)
Secretary to the Cabinet

No.F.53/724/GAD/CN/2025/202-211

Dated: 08.03.2025

1. Pr. Secretary to Lt. Governor, Raj Niwas, Delhi.
2. Spl. Secretary to Chief Minister, Delhi Secretariat, New Delhi.
3. Secretary to Minister (PWD), Govt. of NCT of Delhi.
4. Secretary to Minister (Home), Govt. of NCT of Delhi.
5. Secretary to Minister (Industries), Govt. of NCT of Delhi.
6. Secretary to Minister (Social Welfare), Govt. of NCT of Delhi.
7. Secretary to Minister (Law & Justice), Govt. of NCT of Delhi.
8. Secretary to Minister (Health & Family Welfare), GNCT of Delhi.
9. Secretary (WCD), WCD Department, GNCT of Delhi.
10. Staff Officer to Chief Secretary, GNCTD, Delhi Sectt., New Delhi.


(Navin Kumar Choudhary)
Addl. Chief Secretary (GAD)